

www.mib.nic.in. For effective implementation of these recommendations, both private and Government sector should work in tandem. Therefore, the Committee's recommendations have been sent to the relevant Ministries/Departments of the Central Government, State Governments, film federations, film exporters association, film producers association, etc. for implementation.

Irregularities in FM Gold

†2856. SHRIMATI MAYA SINGH: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any irregularities have been committed by the Prasar Bharati in awarding contract of FM Gold's frequency to a British company during the Commonwealth Games;

(b) whether it is a fact that the frequency of popular FM Gold, started in 2001, was changed without necessary approval; and

(c) whether any case of providing benefit to the above British company has come to light?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN): (a) No, Sir.

(b) No, Sir.

(c) Does not arise.

Advertisements in Parvat Jana

†2857. SHRI BHAGAT SINGH KOSHYARI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) the departments alongwith the number of advertisements given by each department at commercial rates to 'Parvat Jana' magazine published from Uttarakhand during the last two years; and

(b) whether the magazine is recognized by DAVP and other Government agencies for advertising at commercial rates?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) The details are being collected and will be laid on the Table of the House.

(b) No, Sir. The magazine 'Parvat Jana' is not on the panel of the Directorate of Advertising and Visual Publicity (DAVP). However, the information in respect of other Government Departments, is being collected.

†Original notice of the question was received in Hindi.